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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP No.127/2003 in OA No.2607/2002

New Delhi, this 1st day of May, 2003

**Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman(J)  
Hon'ble Shri V.K.Majotra, Member(A)-**

Smt. T.K.Aryavir  
Deputy Director General(PG)  
Department of Posts  
Dak Bhavan, New Delhi

.. Petitioner

(Col. Arya Vir, Advocate)

versus

Smt. Padma Balasubramanian  
Secretary  
Department of Posts  
Ministry of Communications &  
Information Technology  
Dak Bhavan, New Delhi

.. Respondent

(Shri N.K. Aggarwal, Advocate)

**ORDER(orall)**

**Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)**

Heard both the learned counsel for parties.

2. Shri N.K. Aggarwal, learned senior counsel for respondents has submitted a letter addressed to him from the respondents dated 29.4.2003, copy placed on record. He has submitted that Writ Petition No.1710/2003 has been filed by UPSC against the Tribunal's order dated 10.12.2002 in OA-2607/2002. In this W.P., Rule D.B. has been issued and the matter has been listed for hearing on 4.9.2003 along with another CWP. -

3. We further notice that the Hon'ble High Court has stayed the operation of the impugned order passed by the Tribunal dated 10.12.2002.

*AB*

4. Noting the above facts and submissions relating to MA-621/2003 filed by the petitioner, we consider it appropriate to dispose of the CP as well as the MA at this stage as the matter is sub judice before the Hon'ble High Court.

V.K. Majotra

(V.K. Majotra)  
Member (A)

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)  
Vice-Chairman (J)

cc.